

(ग) यदि हां, तो उसका विवरण क्या है ?

रेलवे उपमंत्री (जी सॅ० बॅ० रामस्वामी):  
(क) जी हां।

(ख) प्रौर (ग). जी हां, इसकी रोक बाम के उपाय पर विचार किया जा रहा है।

#### Suits filed for Compensation against Railways

109. Shri Mohan Swarup: Will the Minister of Railways be pleased to state:

(a) the total number of suits filed against the Northern and North-Eastern Railways separately for compensations in respect of loss, partial delivery and non-delivery of consignments during the years 1954-55, 1955-56 and 1956-57 in the civil courts;

(b) how many of the above suits were decreed by the courts against each Railway; and

(c) in how many of the above suits, costs were awarded to plaintiffs against the Railway Administration and how much cost was incurred by the Northern and North-Eastern Railway in defending the suits?

The Deputy Minister of Railways (Shri S. V. Ramaswamy): (a) and (b). A statement is laid on the Table of the Lok Sabha. [See Appendix I, annexure No. 54.]

(c) Separate statistics pertaining to these details are not maintained.

#### Decrees against N.E. Railway

110. Shri Mohan Swarup: Will the Minister of Railways be pleased to state:

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(a) how many decrees passed by the civil courts during the years 1954-55, 1955-56, 1956-57 and 1957-58 were put into execution against North Eastern Railway and with what results;

(b) what was the total amount of costs of adjournment of suits allowed by the civil courts against North Eastern Railway during the years 1954-55, 1955-56, 1956-57 and 1957-58; and

(c) whether it was not possible to avoid such costs?

The Deputy Minister of Railways (Shri S. V. Ramaswamy): (a) A statement is placed on the Table of the House. [See Appendix I, annexure No. 55.]

(b) 1954-55 { No separate account of  
1955-56 { such expenditure has  
1956-57 { been maintained by the  
Railway for these years.

1957-58 Rs. 2,688.

(c) No, Sir.

#### Holiday Homes for Officers

111. Shri D. C. Sharma: Will the Minister of Railways be pleased to refer to the reply given to Starred Question No. 50 on the 12th February, 1958 and state:

(a) whether Government have since finalised their scheme for providing cheap holiday homes to their officers on similar lines as have been provided for their non-gazetted staff; and

(b) if so, the main features of the scheme?

The Deputy Minister of Railways (Shri Shahnawas Khan): (a) and (b). The matter is still under consideration.